

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 42 (RE-2005)/2004-09

NEW DELHI: Dated: 6th February, 2006

S.O. (E) In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy, 2004-09, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items, 2004-09.

2. After amendment the following entry would read as under:-

Exim Code	Item description	Policy	Policy conditions
12119046	Kuth roots	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES) and Wildlife (Protection) Act 1972.
06022020	Cactus	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora

12119080	Agarwood	Restricted	(CITES). Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).
12119044	Serpentina Roots (Rauvolfia serpentina and other species of rauvolfia)	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).
33013010	Agar oil	Restricted	Import will be subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).

3. Sl.No. 9 (Salab Misri (Tubers) Buzidan) of Import Licencing Note 2 of Chapter 12 under the heading ‘Plant Origin Drugs’ shall stand deleted.

4. The following new condition at S.No.(5) at the end of chapter 12 shall be inserted:

“Import of Salab misri (Orchis laxiflora) required for the manufacture of Ayurvedic, Unani or any other system of medicine shall be restricted subject to the provisions of Convention of International Trade in Endangered Species of Wild Fauna & Flora (CITES).”

This issues in public interest.

(K.T. CHACKO)

Director General of Foreign Trade and
Ex-officio Additional Secretary to the Government of India

Copy to all concerned.

(Issued from File No. 01/89/180/Misc.57/AM04/PCIA)